

(PRS) for 10 years with multiple entry to foreign investors making investment of minimum of ₹ 10 crores to be brought within 18 months or ₹ 25 crores to be brought within 36 months. PRS will also be granted to the spouse/dependents of the eligible foreign investor. The foreign investment should result in generating employment to at least 20 resident Indians every financial year. This scheme will not be applicable to Pakistani citizens or third country nationals of Pakistani origin.

#### **Policy to tackle naxalites**

†852. SHRI NARESH AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Naxalites have expanded their network upto National Capital Delhi alongwith big cities, due to the lethargic approach of Government;

(b) if so, the reasons therefor;

(c) if not, the way Government looks at the arrests of Naxalites in large number in Noida (NCR); and

(d) whether Government does not have any stringent policy to tackle Naxalites?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) The State Police of UP arrested 10 persons on 15.10.2016 from NCR Noida, of which two are reported to be Left Wing Extremists.

(d) The Government has been regularly reviewing and monitoring the anti Left Wing Extremism operations and development programmes in the LWE affected regions. The Central Government has adopted a multipronged approach of security, development and enforcing rights and entitlements of local communities etc., in LWE affected areas. Various security measures such as deployment of Forces, sharing of intelligence and capacity building measures are also undertaken for LWE affected states.

#### **Funds to border blocks of Jammu and Kashmir under BADP**

853. SHRI SHAMSHER SINGH MANHAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that funds are provided to the border blocks of Jammu and Kashmir State under Border Area Development Plan (BADP); and

(b) if so, will Government increase these funds in order to construct bunkers giving relief to the residents?

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†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) Under the Border Area Development Programme (BADP), funds are provided to the Government of Jammu and Kashmir for 47 border blocks of 11 Districts of the State.

(b) There is no proposal at present with the Government of India to increase the BADP allocation of the State of Jammu and Kashmir. The funds under the BADP are allocated to the States as per the formula envisaged in the guidelines of BADP. Out of allocated funds State Government has constructed 37 shelter for giving relief to the residents at various locations in Jammu District.

#### **Sim cards to foreign travellers arriving on E-visa**

854. SHRI D. KUPENDRA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government plans to provide SIM cards to the foreign travelers to India arriving on E-visa;

(b) if so, the details thereof and the reasons therefor;

(c) whether this will attract more number of foreign travellers/visitors to the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (d) There is a proposal under consideration of Ministry of Tourism for presenting a pre-loaded SIM card to foreign tourists arriving India on Electronic Tourist Visa (e-TV) as a tourist friendly gesture and to facilitate tourists with connectivity immediately on arrival in India.

#### **Arson in schools of J&K**

†855. SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of schools in Jammu and Kashmir where arson has been committed which is said to have affected children's studies;

(b) the district-wise details of the torching of schools; and

(c) the details of the action taken against the people involved in the incidents of torching of schools till date and the number of such people?

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†Original notice of the question was received in Hindi.